

High Court Of Judicature At Allahabad

OFFICE MEMORANDUM

No. 150 /DR(S)/2012 Dated: Allahabad : April 12, 2012

In supersession of the Court's Office Memorandum No.134/DR(S)/2012 Dated: Allahabad : March 30, 2012, the following Additional District & Sessions Judges (newly created ex-cadre) have been transferred to the places indicated against their names below. They shall keep themselves ready to hand-over charge at their present place of posting on April 16, 2012 afternoon.

No representation of any officer in relation to annual transfers and postings would be entertained before his joining at the transferred place.

The notification regarding their posting at the station to which they have been transferred will follow.

S. No	Id No.	Name of Officer	Present place of Posting	Place to which transferred
1.	5723	ADIL AFTAB AHMAD	Aligarh	Sitapur
2.	5764	JAMAL MASOOD ABBASI	Aligarh	Saharanpur
3.	5827	AVINASH NARAIN PANDEY	Aligarh	Pratapgarh
4.	5762	INDRA DEO DUBEY	Allahabad	Basti
5.	5818	ANIL KUMAR-II	Allahabad	Budaun
6.	5800	JAGDISH KUMAR	Auraiya	Bulandshahar
7.	5726	RAMESH CHAND	Baghpat	Aligarh
8.	5641	SHOBHI LAL	Bahraich	Jyotiba Phoole N.
9.	5644	MUNSHI LAL AZAD	Ballia	Maharajganj
10.	5820	JAGDISH PRASAD-IV	Barabanki	Unnao
11.	5776	RAM KUSHAL	Basti	Allahabad
12.	5755	SMT. BEENA CHAUDHARY	Bijnor	Gautam Budha N.
13.	5771	SURENDRA NATH TRIPATHI	Budaun	Chandauli
14.	5704	RAMESH SINGH	Bulandshahar	Fatehpur
15.	5710	BHAIRAV LAL	Bulandshahar	Furrukhabad
16.	5810	MAHESH NAUTIYAL	Bulandshahar	Hathras
17.	5352	RAVINDRA NATH YADAV	Chandauli	Muzaffar Nagar
18.	5798	DHRUVA KUMAR TIWARI	Chandauli	Sitapur
19.	5803	LAL CHANDRA-III	Chitrakoot	Sultanpur
20.	5707	VINOD KUMAR-IV	Deoria	Lucknow
21.	5788	HAMID-ULLAH	Farrukhabad	Jyotiba Phoole Nagar
22.	5725	AKHILESH DUBEY	Fatehpur	Lucknow
23.	5756	NARENDRA SINGH	Firozabad	Rampur
24.	5790	SATYA VIR SINGH YADAV	Gautambuddha Nagar	Aligarh
25.	5749	MUKESH KUMAR SINGHAL	Ghaziabad	Jalaun at Orai
26.	5763	SUNIL KUMAR SINGH-I	Ghaziabad	Allahabad
27.	5617	SATYA RAM YADAV	Hapur-Ghaziabad	Hathras
28.	5729	MOHAN LAL VISHWAKARMA	Gonda	Pilibhit
29.	5746	BIRENDRA KUMAR SINGH	Gonda	Pratapgarh
30.	5811	ANIRUDDHA MAURYA	Gonda	Saharanpur
31.	5717	NALIN KANT TYAGI	Hathras	Ghaziabad
32.	5767	SANJAY KUMAR-II	Hathras	Moradabad

33.	5703	ABDUL MOBEEN	Jalaun at Orai	Bulandshahar
34.	5768	BRIJENDRA KUMAR TYAGI	Jalaun at Orai	Aligarh
35.	4465	ASHOK KUMAR NIGAM	Jaunpur	Raebareli
36.	5243	DINESH KUMAR SHARMA-II	Jaunpur	Hardoi
37.	5463	KISHOR KUMAR-II	Jyotibaphule Nagar	Ballia
38.	5794	DEV RAJ PRASAD SINGH	Jyotibaphule Nagar	Sultanpur
39.	5795	ASHWANI KUMAR DUBEY	Kanpur Nagar	Mathura
40.	5739	SUNIL KUMAR MISHRA	Lakhimpur Kheri	Jalaun at Orai
41.	5321	ROOP CHANDRA RAM	Lalitpur	Bahraich
42.	5714	RAM CHANDRA-V	Lucknow	Bijnor
43.	5751	SHESH MANI	Lucknow	Chitrakoot
44.	5760	SHASHI BHUSHAN PANDEY	Lucknow	Gautam Budha Nagar
45.	5822	RAHUL KUMAR KATYAN	Lucknow	Pratapgarh
46.	5814	RAM RAJ RAM	Maharajganj	Hapur-Ghaziabad
47.	5796	MAHENDRA PAL SINGH	Mainpuri	Jaunpur
48.	5706	SHANKER LAL	Mathura	Ghaziabad
49.	5740	KAMLESH DUBEY	Mathura	Pratapgarh
50.	5778	SATYA PRAKASH	Muzaffar Nagar	Firozabad
51.	5753	RAJENDRA PRASAD SRIVASTAVA-III	Pilibhit	Ghaziabad
52.	5734	PRAKASH NATH SRIVASTAVA	Pratapgarh	Lucknow
53.	5754	GYANESH KUMAR	Pratapgarh	Kanpur Nagar
54.	5758	ARUN KUMAR PATHAK	Pratapgarh	Barabanki
55.	5774	SURENDRA PRASAD YADAV	Pratapgarh	Gonda
56.	5789	RAM MURTI YADAV	Pratapgarh	Mainpuri
57.	5730	DIWAKAR PRASAD CHATURVEDI	Rai Bareli	Allahabad
58.	5738	ATUL SRIVASTAVA	Rai Bareli	Mathura
59.	5161	SMT. KAMINI PATHAK	Rampur	Bulandshahar
60.	5700	SHIV DAN YADAV	Saharanpur	Gonda
61.	5780	ANGAD PRASAD-I	Saharanpur	Deoria
62.	5713	RAM KUMAR-II	Sitapur	Baghpat
63.	5724	KRISHNA PAL SINGH	Sitapur	Auraiya
64.	5708	ASHOKESHWAR KUMAR RAVI	Sultanpur	Raebareli
65.	5777	RAM PYARE	Sultanpur	Lalitpur
66.	5787	SMT. ANUPAMA GOPAL NIGAM	Unnao	Lucknow

BY ORDER OF THE COURT,

Sd/-
(VISHNU CHANDRA GUPTA)
REGISTRAR GENERAL

No. 150 (i)/DR(S)/2012 Dated: Allahabad : April 12, 2012

In continuation of Court's endorsement No.134/DR(S)/2012 Dated: Allahabad : March 30, 2012, Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow

4. The Director, Instt. of Judicial Training & Research, UP, Lucknow (Information available on E-mail)
5. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad (Information available on E-mail)
6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this before Hon'ble Judges sitting at Lucknow for their Lordship's kind information (Information available on E-mail)
7. The Officer on Special Duty/Incharge Computer Centre, High Court, Allahabad
8. The Registrar (Confidential), High Court, Allahabad
9. The Joint Registrar (Budget), High Court, Allahabad
10. The Section Officer (Admin. A-3) Section, High Court, Allahabad
11. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this before Hon'ble Judges for their Lordship's kind information (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-
(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)